## THE NAVY (AMENDMENT) ACT, 1987 No. 34 or 1987 [9th September, 1987.]

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## An Act further to amend the Navy Act, 1957.

BE it enacted by Parliament in the Thirty-eighth Year of the Republic of India as follows:-3. A safe to a train on the A S.

1. This Act may be called the Navy (Amendment) Act, 1987.

DAR SON DE COMEST. SE METERS S 62 of 1957. 2. In section 11 of the Navy Act, 1957, in sub-section (2), for the

words "fifteen years", at both the places where they occur, the words

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21. Registed of orders by the Commissioner. M. Aug Berteller of the Committee of the

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"twenty years" shall be substituted.

Short title.

Amendment of section 11.

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30. Frailities in at the continue of the continue of afficiency.